



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 5th March, 2018

SRO 119 - In partial modification of Notification SRO 519 dated 21-12-2017, regarding Budgetary support to the manufacturing units in the shape of reimbursement of State Taxes for promotion of Industries in the State of Jammu and Kashmir, the government hereby direct that the following proviso shall be deemed to have existed ab-initio after 5.1; namely:-

* Provided that for the period from July 2017 to December 2017, the eligible unit shall file an application on prescribed format notified by Commissioner Commercial Taxes on or before 15th April, 2018."

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Principal Secretary to Government,
Finance Department

Dated 05-03-2018

No. ET/Estt/2017

Copy to the -

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to Government.
6. Principal Secretary to Hon'ble Chief Minister.
7. All Commissioner/Secretaries to Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Excise Commissioner, J&K, Srinagar.
10. Commissioner, Commercial Taxes, J&K, Srinagar.
11. Additional Commissioner Commercial Taxes (Adm) Jammu/Kashmir.
12. Additional Commissioner Commercial Taxes Tax Planning, J&K.
13. Private Secretary to Hon'ble Minister for Finance.
14. Private Secretary to Hon'ble Minister of State for Finance.
15. President Kashmir Chamber of Commerce & Industry, Kashmir
16. President Federation of industry, Kashmir.
17. President Chamber of Commerce and Industry, Jammu
18. President Industries association, Bari Brahmna, Jammu.
19. President Tax Bar Association, Jammu/ Srinagar
20. General Manager, Government Press Jammu/ Kashmir.
21. Private Secretary to Commissioner/ Secretary to Government, Finance Department.
22. Government order file/Stock/Finance website

(Dr. Aadil Faraed)

Under Secretary to the Government